

industries. The paid up capital of this bank is Rs. 250 crores.

[English]

**Foreign Collaboration for manufacture of Washing Machines**

1162. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) the names of the washing machine manufacturers having foreign collaboration;

(b) the percentage of import content of components in the products of each of these manufacturing companies and the foreign exchange al-

lowed to each of them during 1989-90 and 1990-91;

(c) whether some more manufacturers have applied for licence for production of washing machines with foreign collaboration; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The names of the five units manufacturing Washing Machines in the organised sector with foreign collaborations, the value of foreign exchange recommended by DGTD under the phased manufacturing programme for these units for the years 1989-90 and 1990-91 are as follows:

S. No.	Name of the party	1989-90 (In Rs.)		1990-91 (In Rs.)	
		Licence	OGI	Licence	OGI
1.	M/s. Greysham International, New Delhi.	11.3 lakhs	Nil	3.52 lakhs	Nil
2.	M/s. Videocon Appliances Ltd., Ahmednagar	Nil	Nil	Nil	Nil
3.	M/s. T.V.S. Whirlpool Ltd., Pondicherry.	2.18 crores	Nil	Nil	52.286 lakhs
4.	M/s. IFB, Calcutta	Nil	Nil	134.16 lakhs	Nil
5.	M/s. Intron Ltd., New Delhi	Nil	Nil	159.307 lakhs	Nil

All the firms have been approved import content not exceeding 15% c.i.f. to c.i.f. in the first year which gets reduced to 0% in the 5th year.

(c) and (d) No fresh application for Industrial Licence for manufacturing Washing Machines with foreign collaboration is pending with the Government.

**Availability of Essential Commodities at Kendriya Bhandar Stores**

1163. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) whether there is persistent shortage in the supply of essential commodities, particularly pulses and washing soaps, at the Kendriya Bhandar Stores and in some of its

branch stores these items remain out of stock;

(b) if so, the reasons therefor; and

(c) the steps taken to ensure the availability of the items of daily need at all its branches?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) A monitoring system has been introduced to check, on a regular basis, the availability of the essential commodities at the branch stores.

#### **Complaints about charging Higher Prices**

1164. SHRI RAJNATH SONKAR SHASTRI: Will the PRIME MINISTER be pleased to state:

(a) the number of complaints received in Delhi during the last three years about charging prices more than what was printed on the packages;

(b) the number out of these found substantiated after investigation and the details of the persons/firms/packers/manufacturers etc. found responsible and the action taken against them; and

(c) the steps taken to check the high rate of profits charged by the manufacturers/producers?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Delhi Administration have reported that during the last three years, they received 16 complaints about charging prices more than what was printed on the packages.

(b) and (c) 14 cases were found substantiated after investigation. The details of persons found responsible and the action taken against them are given in the attached statement. Regulation of profits is outside the scope of the Standards of Weights and Measures (Packaged Commodities) Rules, 1977 and of the Act under which the Rules have been framed.

#### **STATEMENT**

*Details of persons found responsible for overcharging, the action taken against them, during the last three years in Delhi*

<i>Name of Person</i>	<i>Action taken</i>
1. M/s. International Travellers, TR Stall, I.G. Airport Terminal, New Delhi.	Compounded for Rs. 2000/-.
2. M/s. Shungra Mandir, No. D/3, Tagore Garden Extn., New Delhi.	Compounded for Rs. 500/-.
3. M/s. Madurao Corner, 528, Dariba Kalan, Delhi-6.	Complaint made in the court of law.
4. M/s. Janta Tea Stall, 1948, Fountain, H.C. Sain Road, Chandni Chowk, Delhi.	Complaint made in the court of law.
5. M/s. Shiv Dayal Ashok Kumar, Shop No. 21, Kinari Bazar, Delhi-6.	Complaint made in the court of law.
6. M/s. Ram Gopal & Sons, No. 1668, Dariba Kalan, Delhi.	Compounded for Rs. 2000/-.
7. M/s. Bhatra Confectioner, Shop No. 299, Dariba Kalan, Delhi.	Compounded for Rs. 2000/-.